

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/s SCHIFFLIES INDIA LIMITED
OPERATING IN MANUFACTURING OF READYMADE GARMENTS AT
KOCHI (KERALA) AND I M T MANESAR, GURUGRAM

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Person) Regulations 2016)

FOR THE ATTENTION OF THE CREDITORS OF SCHIFFLIES INDIA LIMITED

RELEVANT PARTICULARS

1.	Name of Corporate Debtor along with PAN / CIN / LLP No.	SCHIFFLIES INDIA LIMITED CIN : U74899DL1999PLC101189 PAN : AAFCS0791Q
2.	Address of the Registered Office	A-19, Kalkaji, NEW DELHI, South Delhi – 110019
3.	URL of website	https://www.shifli.com/ (Presently not operational)
4.	Details of place where majority of fixed assets are located	a. Plot No.244, Block No.5, Industrial Development Plot, Kalamassery, Part II, Village Thrikkakara North, Ernakulam, COCHIN – 683109 b. Land and Building situated at Block No.6, Survey No.321, Muri-Thrikkakkara, Firka-Thirvakulam, Village – Thrikkakkara North, Sub-district – Edappally, Taluk – Kanayannur, District Ernakulam, Kerala State being part of KINFRA Hi Tech Park, Kalamassery, Kochi.-683503 c. Plot No.59, Sector -4, IMT Manesar, Gurugram - 122052
5.	Installed capacity of main products/ services	Engaged in manufacturing / stitching of Readymade Cloths and therefore capacity is Not Applicable.
6.	Quantity and value of main products/ services sold in last financial year	The Company is not in operation from the FY 2019-20.
7.	Number of employees/ workmen	NIL at Present
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Last audited financials available for FY 2018-19. Further information can be sought via email by raising specific request to : rpncltbc@gmail.com and cirp.schiffliies@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by e-mailing to RP at : rpncltbc@gmail.com and cirp.schiffliies@gmail.com
10.	Last date for receipt of expression of interest	20-08-2025
11.	Date of issue of provisional list of prospective resolution applicants	30-08-2025
12.	Last date for submission of objections to provisional list	03.09.2025
13.	Date of issue of Final List of Prospective Resolution Applicants	14.09.2025



14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	18.09.2025
15.	Last date for submission of resolution plans	18.10.2025
13.	Process email id to submit EOI	cirp.schiffliies@gmail.com
17.	Details of the Corporate Debtor's Registration Status as MSME	Registered as Small Scale Industries/MSME.

NOTES :

RP/CoC reserves the right to cancel or modify the process / application without assigning any reason and without any liability whatsoever.

Date : 04.08.2025

Place : GWALIOR



S. Chaudhary

Sanjeev Chaudhary
Resolution Professional of
Schiffliies India Limited

Regn No.: - IBB/1PA-001/IP-P01892/2019-2020/12911
AFA Valid upto 31/12/2025
204, Rajkamal Apartment, 127-128, Kailash Vihar, City
Centre, GWALIOR - 474011